

Joint Inspection Report

Submitted in Reference to

Hon'ble National Green Tribunal (NGT) Central
Zone Bench, Bhopal order dated 17/03/2025

In the Matter of

Original Application No.31/2025(CZ)

(O.A.No.58/2025 - PB)

Sarwar Khan

Versus

State of Rajasthan & Ors Respondent(s)

Members of the Team

Smt. Kamini Songara, Regional Officer, RSPCB, Jodhpur

Sh.Swaroop Singh, DC, Jodhpur Municipal Corporation, Jodhpur

INSPECTION REPORT OF JOINT COMMITTEE IN COMPLIANCE OF
HON'BLE NATIONAL GREEN TRIBUNAL (NGT) CENTRAL ZONE
BENCH, BHOPAL ORDER DATED 17/03/2025 IN THE MATTER OF
Original Application No.31/2025(CZ) (O.A.No.58/2025 - PB) Sarwar Khan
Versus State of Rajasthan & Ors Respondent(s)

INTRODUCTION

Hon'ble NGT Central Bench Bhopal, vide its order dated 13/02/2025, in the matter of Original Application No.31/2025(CZ) (O.A.No.58/2025 - PB) constituted a Joint Committee comprising of representative of District Magistrate, Jodhpur, One representative of State Pollution Control Board, Rajasthan and direct the same to undertake visits to the site, look into the grievances of directed the committee to undertake site visits, and submit factual and action taken report. The State PCB has been designated as the Nodal agency for coordination and compliance. (Copy of the order is enclosed at Annexure-1)

That Hon'ble Tribunal, vide its order dated 17/03/2025, in the matter directed the committee to undertake site visits, and submit factual and action taken report within four weeks after the announcement of this order. (Copy of the order is enclosed at Annexure-2 and copy of nomination from respective departments is enclosed as Annexure-A).

In compliance to the aforesaid order dated 17/03/2025, following officers were nominated from their respective departments to conduct the joint inspection: -

- i. Smt. Kamini Songara, Regional Officer, RSPCB, Jodhpur
 - ii. Sh. Swaroop Singh, DC, Jodhpur Municipal Corporation, Jodhpur
- The committee of above officers carried out joint inspection of alleged site, Transfer Station & dumping yard operated by Jodhpur Municipal Corporation which located at, Behind Central Jail, and Chief Medical Officer's office, Tehsil-Jodhpur, Dist, Jodhpur, Rajasthan on 18/04/2025.

OBSERVATIONS DURING THE VISIT

- Alleged Transfer Station & dumping yard, operated by Jodhpur Municipal Corporation Jodhpur at location Behind Central Jail, and Chief Medical Officer's office, Tehsil-Jodhpur, Dist, Jodhpur, Rajasthan was visited.
- The latitude and longitude of the site are: - 26.282372 N and 73.024684 E.
- A representative from the Municipal Corporation of Jodhpur reported that the Transfer Station and temporary dumping site were previously operated at the alleged location, but as of September 2024, the Municipal Corporation no longer operates these facilities at this site.
- No any other Solid waste processing facility was found at site.
- Vehicles used for door-to-door solid waste collection, were parked at the site. When inquired, it was reported that the Nagar Nigam uses this location for parking its vehicles.
- Solid waste was found scattered near the domestic drain running through the site.
- Permanent demarcation was not provided at the site.
- A representative from the Municipal Corporation has reported that this location is not used by the corporation for the dumping or processing of either legacy or fresh waste.
- The google earth imagery showing alleged location is enclosed as **Annexure-3**.
- The photographs taken during the visit are enclosed as **Annexure-4**.

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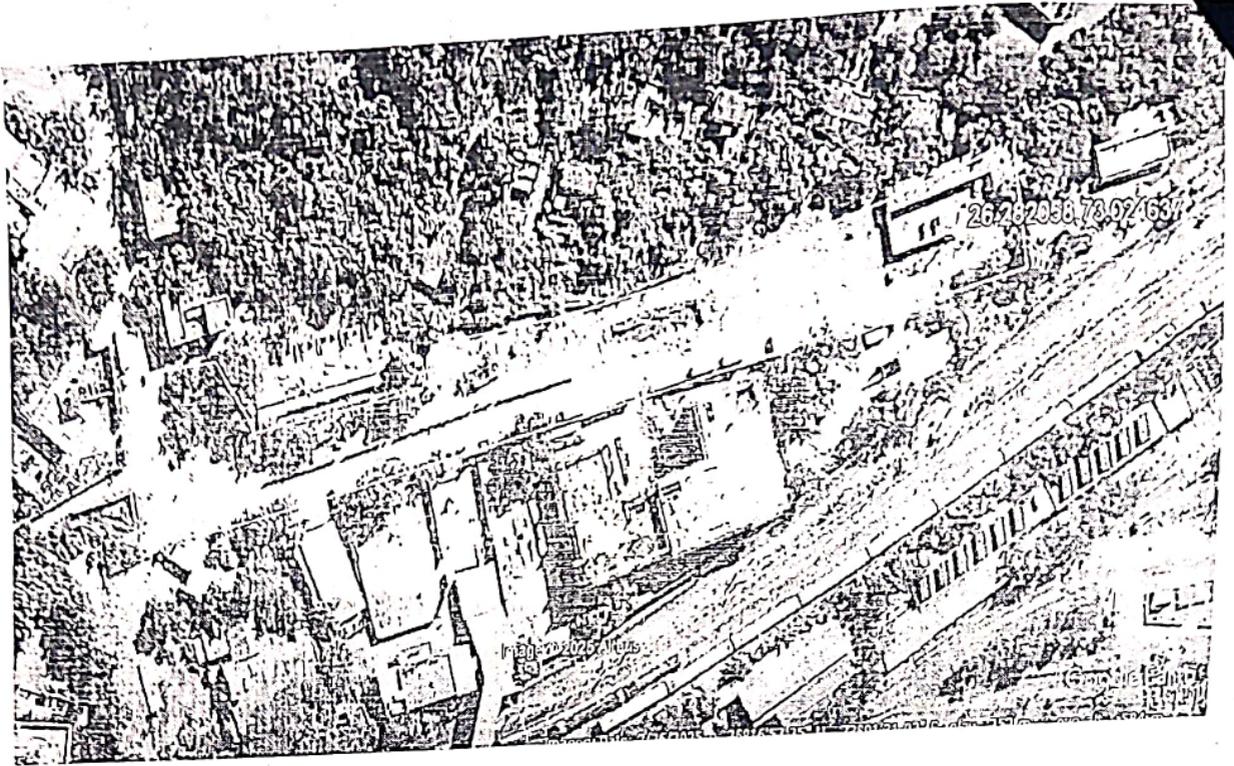


Figure1:- Google earth imagery of Transfer Station & dumping yard located Behind Central Jail, and Chief Medical Officer's office, Tehsil-Jodhpur, Dist, Jodhpur

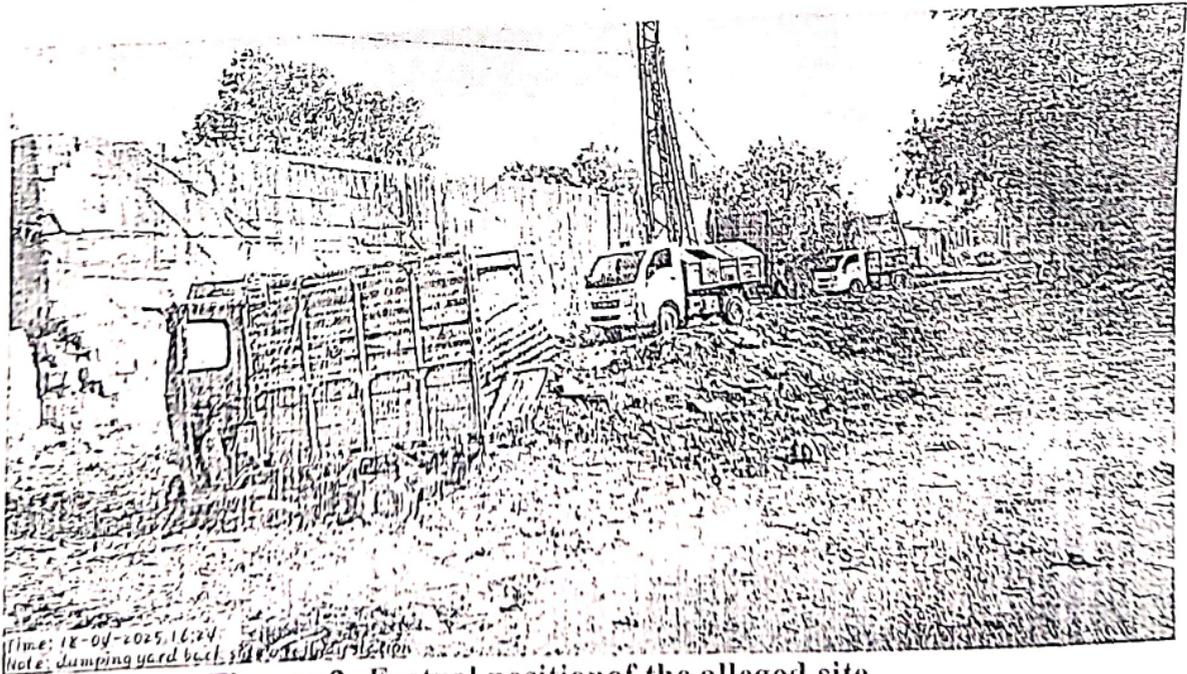


Figure:-2- Factual position of the alleged site.

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- Ambient Air Quality Monitoring was conducted at site, Copy of analysis report is enclosed as annexed as annexure 5.
- Moka Fard was jointly prepared at site, Copy of the moka fard is enclosed as Annexure-5.
- During the inspection, the Regional Officer from the Pollution Control Board instructed that immediate temporary remedial measures be taken for the seepage of wastewater, the removal of solid waste from the domestic drain, and the application of mosquito sprays.

RECOMMENDATIONS:-

After carrying out the inspection, the committee recommends the following:-

1. Ensure the new site complies with environmental and safety standards, including proper land use zoning and accessibility.
2. The Municipal Corporation has reported that this location is not used for the dumping or processing of either legacy or fresh waste.
3. Implement measures to control the spread of diseases, such as regular mosquito control, pest management, and sanitation protocols in both the new and current sites.

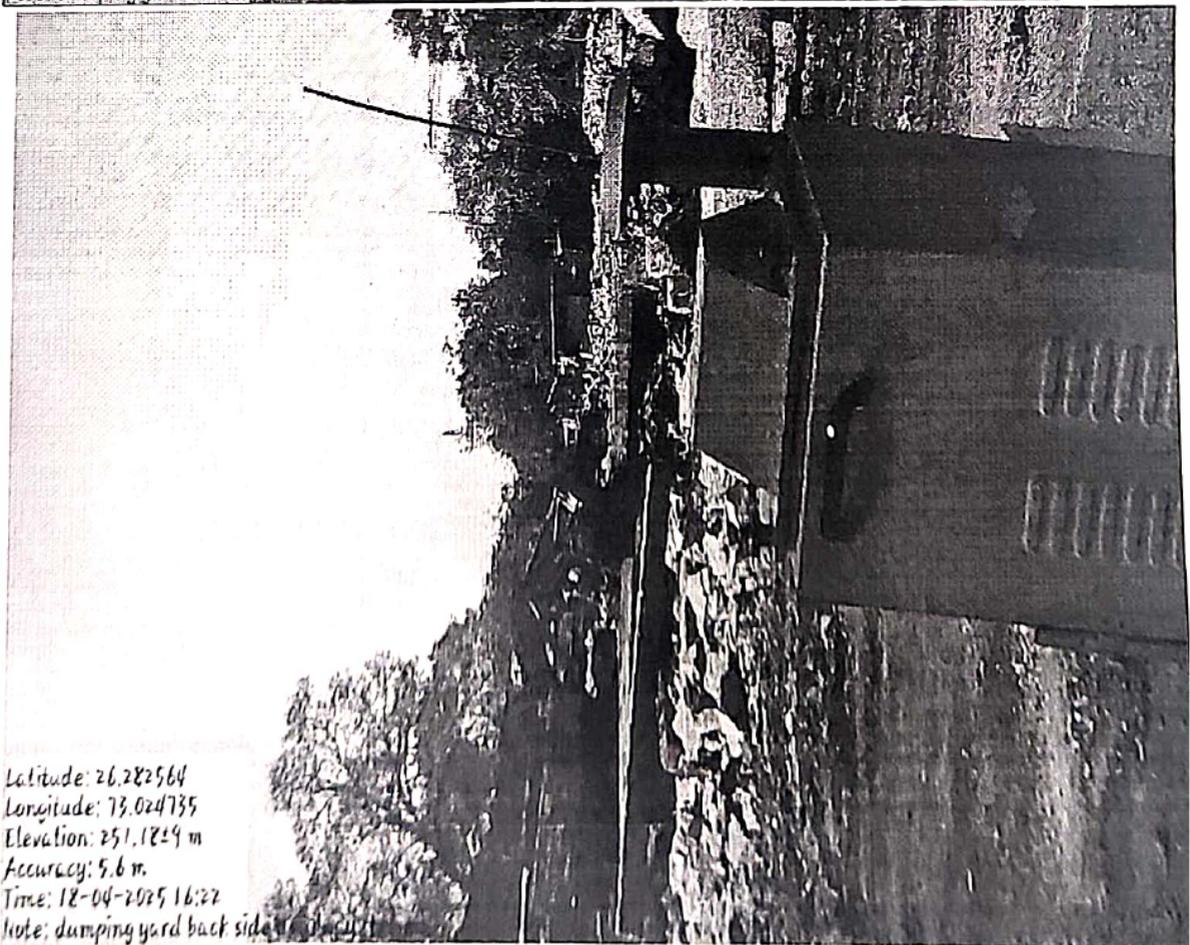

 (Kamini Songara)
 Rajasthan State Pollution Control Board
 Jodhpur


 (Swaroop Singh)
 DC, Jodhpur Municipal
 Corporation, Jodhpur

The photographs taken during the visit

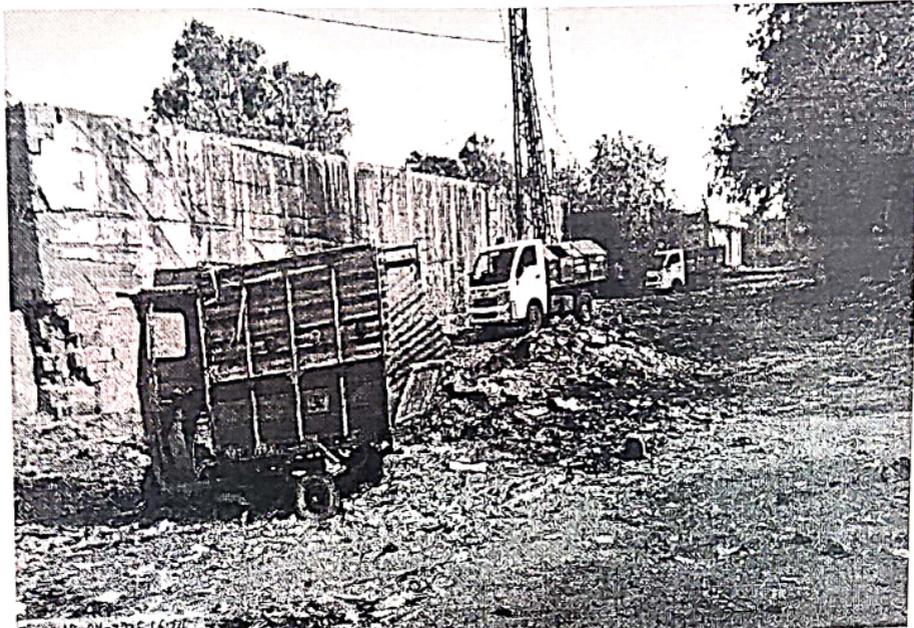


Latitude: 26.282598
Longitude: 73.024706
Elevation: 249.68±15 m
Accuracy: 7.6 m
Time: 18-04-2025 16:21
Note: dumping yard back side



Latitude: 26.282564
Longitude: 73.024735
Elevation: 251.12±9 m
Accuracy: 5.6 m
Time: 18-04-2025 16:22
Note: dumping yard back side

The photographs taken during the visit



Time: 18-04-2025 16:27
Note: dumping yard back side of road



Latitude: 26.787371
Longitude: 75.024684
Altitude: 252.9615 m
Accuracy: 10.5 m
Time: 18-04-2025 16:55
Note: Dumping yard back side of road

In the matter of Original Application. No. Application No.31/2025(CZ) (O.A.No.58/2025 - PB)

The photographs taken during the visit



n the matter of Original Application. No. Application No.31/2025(CZ) (O.A.No.58/2025 - PB)

मौका - रिपोर्ट

माननीय राष्ट्रीय हरित आधिकारण सेक्टरल जेन कैंच डोयल में विचारधीन गूम प्रथमा पत्र संख्या 58/25 (सेक्टरल जेन) डान्नाम सखर खान काम रज्य सखर खान डान्नाम में पारित आदेश दिनांक 13/2/2025 की अनुपालना में जोधपुर नगर निगम उत्तर/दक्षिण (राजस्थान) हस गुरुय रेलवे स्टेशन सेक्टरल जेन डौर मुख्य चिकित्सा आधिकारी कार्यालय के पास डामिगं टार्ड की स्थापना के कारण डफन पर्यावरणीय डौर स्वास्थ्य समस्याओं के सम्बन्ध में जांच हेतु डोज दिनांक 18/4/2025 को नगर निगम जोधपुर उत्तर/दक्षिण व राजस्थान रज्य प्रदूषण नियंत्रण बोर्ड जोधपुर की संयुक्त टीम द्वारा संयुक्त मौका निरीक्षण किया गया जिसमें मौका स्थल पर वर्तमान में डामिगं टार्ड/ ट्रांसफर स्टेशन का संचालन नहीं पाया गया। निगम द्वारा डकगत कसाया गया कि सितम्बर 2024 से प्रकरणाधीन स्थल से ट्रांसफर स्टेशन हटा दिया गया है जिसके पश्चात उक्त स्थल पर कचरा नहीं डला जाता है तथा पूर्व में जमा लिग्नेसी केस्ट भी लगभग पूरा हटा दिया गया है। वर्तमान में उक्त स्थल पर डोर डू डोर कचरा संकलन के डौरो टीपर का चार्जिंग स्टेशन व डौरो टीपर खड़े पाये गये। उक्त स्थल पर एम्बीयेन्ट एयर क्वालिटी मॉनिटरिंग की गई तथा उक्त नमूनों को निब्लेषण हेतु क्षेत्रीय प्रयोगशाला, राजस्थान प्रदूषण नियंत्रण मण्डल जोधपुर (शहर) में जमा करवाया गया है।

Suvaroop

उपायुक्त

नगर निगम जोधपुर उत्तर/दक्षिण

जि तेन्द्र

क. नैजामिन्द आधिकारी

रा. प्र. नि. म. जोधपुर (शहर)

मौका रिपोर्ट

माननीय राष्ट्रीय हरित आधिकारण सेन्ट्रल जोन बैंच ग्रेडियल में विचारधीन मूत्र प्रथमा पत्र संख्या 58/25 (सेन्ट्रल जोन) अन्तर्गत सखर खान काम राज सखर एवं अन्य में पारित आदेश दिनांक 13/2/2025 की अनुपालना में जोधपुर नगर निगम उत्तर/दक्षिण (राजस्थान) द्वारा मुख्य रेलवे स्टेशन सेन्ट्रल जेल और मुख्य चिकित्सा आधिकारी कार्यालय के पास डम्पिंग टार्ड की स्थापना के कारण उत्पन्न पर्यावरणीय और स्वास्थ्य समस्याओं के सम्बन्ध में जांच हेतु आज दिनांक 18/4/2025 को नगर निगम जोधपुर उत्तर/दक्षिण व राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड जोधपुर की संयुक्त टीम द्वारा संयुक्त मौका निरीक्षण किया गया जिसमें मौका स्थल पर वर्तमान में डम्पिंग टार्ड/ट्रान्सफर स्टेशन का संचालन नहीं पाया गया। निगम द्वारा अज्ञात कक्षाया गया कि सितम्बर 2024 से प्रक्राणधीन स्थल से ट्रान्सफर स्टेशन हटा लिया गया है जिसके पश्चात उक्त स्थल पर कचरा नहीं उला जाता है तथा पूर्व में जमा लिक्विड वेस्ट भी लगभग पूरा हटा लिया गया है। वर्तमान में उक्त स्थल पर डोर डू डोर कचरा संग्रहण के डॉरो टीपर का चार्जिंग स्टेशन व डॉरो टीपर खड़े पाये गये। उक्त स्थल पर एम्बीयेन्ट एयर क्वालिटी मॉनीटरिंग की गई तथा उक्त मूत्रों को निरूपण हेतु क्षेत्रीय प्रयोगशाला, राजस्थान प्रदूषण नियंत्रण मण्डल जोधपुर (शहर) में जमा करवाया गया है।


उपायुक्त
नगर निगम जोधपुर उत्तर/दक्षिण

जितेन्द्र
क. त्रैलनिष्ठ आधिकारी
रा. प्र. नि. म. जोधपुर (शहर)

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)

Report No. : **1657**

Report On : **22/04/2025**

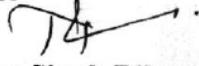
I hereby certify that I **Mr Devendra Singh Bikundia**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **18/04/2025** from **Jitendra Saraswat, JSO, Jodhpur (Urban) ,RSPCB Jodhpur (Urban)** a sample of **Ambient Air Quality of Ambient Air Quality Monitoring , Jodhpur ,** Collected from **Ambient Air Quality Monitoring at Dumping yard behind main Jodhpur Junction.** Collected on **18/04/2025.** The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/04/2025** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrogen Dioxide as NO ₂ µg/M ³	13.63
2	Particulate Matter (PM ₁₀) µg/m ³	135
3	Sulphur Dioxide as SO ₂ ug/m ³	6.56

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/04/2025**


Mr Devendra Singh Bikundia
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Jodhpur (Urban)
SPL-I, Phase-I, Basni Ind Area, Jodhpur
Phone: 0291-2723225
Fax: 9461773878



**Regional Office & Laboratory
Rajasthan State Pollution Control Board**

SPL-02, Marudhar Industrial Area, Basni-342005

Phone : 0291-2723225 E-mail : rorpcb.jodhpur@gmail.com, lab.rpcb.jodhpur@gmail.com

F.No.- Gen-95/NCAP/RO/RSPCB/Jodhpur/ 188

Date :- 06/05/2025

To,
The Commissioner,
Nagar Nigam (North/South),
Jodhpur
Sir,

Sub: Preventive measures for controlling Particulate Matter emissions based on Ambient Air Quality Monitoring.

Ref: In the matter of Hon'ble National Green Tribunal (NGT) Original Application no. 58/2025.

With reference to above subject, in the matter of Hon'ble NGT Original Application No. 58/2025 by Sarwar Khan regarding environmental and health problems caused due to establishment of dumping yard near main railway station, central jail and chief medical officers office by Jodhpur Municipal Corporation.

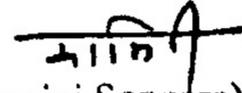
A joint inspection along with ambient air quality monitoring at dumping yard/transfer point near main railway station was conducted on 18.04.2025 by the officers from Rajasthan State Pollution Control Board, Jodhpur and Nagar Nigam, Jodhpur. Analysis of the ambient air quality monitoring reports indicates that the concentration of particulate matter (PM₁₀) exceeds the permissible limits as prescribed under the National Ambient Air Quality Standards (NAAQS).

presently, five Continuous Ambient Air Quality Monitoring Stations (CAAQMS) are operational in Jodhpur city area for ambient air quality monitoring. In light of the increasing Air Quality Index (AQI) levels of Jodhpur city and in the interest of public health and environmental protection, it is requested that Nagar Nigam immediately undertake the following preventive measures:

1. Regular cleaning of roads and removal of accumulated dust and debris.
2. Covering of side walkways and open spaces with interlocking tiles to minimize dust generation.
3. Repairing damaged or broken roads to reduce dust emissions.
4. Deployment of water fogging machines and sprinklers to suppress airborne dust, especially in high-traffic areas.
5. Intensive tree plantation drives to improve the green cover and act as a natural dust barrier.
6. Increasing the green cover around the monitoring stations to reduce particulate matter.

It is kindly requested to initiate appropriate action and provide action taken report at your earliest convenience, so that the same may be submitted before the Hon'ble National Green Tribunal (NGT) in the matter of Original Application no. 58/2025.

Yours faithfully


(Kamini Songara)
Regional Officer
RSPCB, Jodhpur